

MR. SPEAKER: I am considering every matter.

SHRI SAUGATA ROY: The Minister has not come forward to reply.

MR. SPEAKER: Are we going to discuss everything every day?

SHRI SAUGATA ROY: I want to mention this because there has been a police firing on deserters in Kossipore in Burdwan District and ten people have been killed.

MR. SPEAKER: You want to make a statement today and you want to make a statement tomorrow. It is not fair.

SHRI VAYALAR RAVI (Chirayin-kil): I have given notice of privilege against the former Home Minister, Mr. Charan Singh, six days ago. In your wisdom, you informed me in the House that you have asked for his comments.

MR. SPEAKER: The comments will just come.

Papers to be laid.

श्री मनोहर लाल : अठगण महोदय, 26 महीने से मिल बन्द है। यह महत्वपूर्ण सवाल है।

MR. SPEAKER: Please don't disturb the work. I am not going to be dictated about it. I select on the basis of what I consider important. Everybody thinks his matter is important.

श्री मनोहर लाल : तीन हजार मजदूर बेकार हैं।

MR. SPEAKER: Don't record anything. Nothing will be recorded.

SHRI MANOHAR LAL: **

MR. SPEAKER: Whoever disturbs the work will get the last chance.

12.05 hrs.

PAPERS LAID ON THE TABLE

PUBLIC NOTICE RE. NEWSPRINT ALLOCATION POLICY FOR 1978-79

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): I beg to lay on the Table a copy of Public Notice No. I-PR-NP/78 (Hindi and English versions) dated the 7th July, 1978 regarding Newspaper Allocation Policy for 1978-79. [Placed in Library. See No. LT-2452/78].

ANNUAL REPORT OF KHADI AND VILLAGE INDUSTRIES COMMISSION FOR 1976-77 AND STATEMENT RE. REASONS FOR DELAY IN LAYING THE REPORT

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Khadi and Village Industries Commission, Bombay, for the year 1976-77 under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act, 1956 along with the Statistical Statement

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Report [Placed in Library. See No. LT-2453/78].

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) The Jute (Licensing and Control) Second Amendment Order